

ITEM NO.17 COURT NO.6 SECTION IX CORRECTED\*

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CIVIL) Diary No.43964/2019

(Arising out of impugned final judgment and order dated 23-04-2019 in ITA No.103/2017 passed by the High Court Of Judicature At Bombay)

COMMISSIONER OF INCOME TAX (IT) 3 Petitioner(s)

VERSUS

M/s. MSM SATELLITE (SINGAPORE) PTE.\* LTD. Respondent(s)

(FOR ADMISSION and I.R.; and, IA No.196448/2019 - FOR CONDONATION OF DELAY IN FILING)

Date : 07-01-2020 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE UDAY UMESH LALIT  
HON'BLE MR. JUSTICE VINEET SARAN

For Petitioner(s) Mr. Aman Lekhi, ASG  
Mr. D.L. Chidananda, Adv.  
Ms. Praveena Gautam, Adv.  
Mrs. Anil Katiyar, AOR

For Respondent(s) Mr. Jay Savla, Sr. Adv.  
Ms. Renuka Sahu, Adv.  
Mr. Anurag, AOR

UPON hearing the counsel the Court made the following  
O R D E R

Delay condoned.

Issue notice, returnable on 14.02.2020.

Mr. Jay Savla, learned Senior Advocate appears for the respondent and submits that Mr. Anurag, learned Advocate-on-Record shall enter appearance on behalf of the respondent. He prays for and is granted three weeks' time to file affidavit in reply.

Rejoinder, if any, be filed within a week thereafter.

List the matter for final disposal on 14.02.2020 along with  
Civil Appeal No.7363 of 2009.

(MUKESH NASA)  
COURT MASTER

(SUMAN JAIN)  
BRANCH OFFICER